

**CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH, AHMEDABAD.**

O.A.No.751/2016 with MA No.604/2016

Ahmedabad, this the 21st day of February, 2018

Coram :

Hon'ble Dr. K.B.Suresh, Member (J)

Hon'ble Shri K.N.Shrivastava, Member (A)

1. Shri Jayantilal
Son of Shri Jevsingh
Age : 60 years
Ex. Pointsman of the respondents.
2. Shri Ranjitsing
Son of Jayantilal
Age : 33 years
Yet to be appointed in the Railway
Residing at Shaktinagar Society
B/h. Railway Station,
Mehmadabad 387 130..... Applicants
(Advocate : Shri M.S.Trivedi)

VERSUS

1. The General Manager
Western Railway,
Churchgate, Mumbai 400 020.
2. The Divisional Railway Manager
O/o. DRM, Western Railway,
Divisional Office, Kalupur,
Nr. Chamunda Bridge, Asarwa,
Ahmedabad 380 002..... Respondents
(By Advocate : Shri M. J.Patel)

ORDER (ORAL)

Per : Hon'ble Dr. K.B. Suresh, Member (J)

After hearing for some time, the learned counsel has decided that this is not a matter to be adjudicated in view of the Hon'ble Supreme Court's ruling on the unconstitutionality of LARGRESS Scheme itself and all types of back door entry process adopted by the Railways. His request is accepted. The OA is dismissed as withdrawn. MA No.604/2016 also stands disposed of.

(K.N.Shrivastava)
Member (A)

(K.B.Suresh)
Member(J)

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